

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)
TIS HAZARI COURTS: DELHI

ORDER

The following Officials (Group-C) posted in the Tis Hazari Courts are hereby detained and directed to report for duty to the Office of Central District Legal Services Authority (CDLSA) in connection with National Lok-Adalat to be held on 09.05.2026 (Second Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

| S. No. | Name of the official | Place of present posting | Mobile No. |
|--------|--|--|------------|
| 1. | Savita EC: 87276755 | Office Pool, Admn.III, Central, THC | 8010998100 |
| 2. | Kunal EC: 79779951 | Office Pool, Admn.III, Central, THC | 8750204516 |
| 3. | Manish Kumar EC: 70918824 | Ms. Divya Gupta, Ld. ARC-02, Central, THC | 8383863784 |
| 4. | Parveen Dayma EC: 25832344 | Office Pool, Admn.III, Central, THC | 9811232387 |
| 5. | Rohit EC: 36735288 | Sh. Raghav Sharma, Ld. CJ-07, Central, THC | 8570919282 |
| 6. | Rajiv Kumar EC: 33014315 | Office Pool, Admn.III, Central, THC | 8588965154 |
| 7. | Rakesh Kumar EC: 90863 | E-Sewa Kendra & Suvidha Kendra, Central, THC | 9873889347 |
| 8. | Hari Prasad Maurya EC: 56551470 / 90444 | Sh. Sumeet Anand, Ld. DJ-11, Central, THC | 9910195695 |
| 9. | Sunil Kumar EC: 43712588 / 10874 | Office Pool, Admn. Branch-III, Central, THC | 9958919305 |
| 10. | Akshay EC: 82248622 | General Branch, Central, THC | 9650830517 |
| 11. | Pawan Kumar EC: 44836723 | Sh. Balwinder Singh, Ld. ASJ FTSC (POCSO), Central, THC | 9812566539 |
| 12. | Harpreet Singh EC: 23922109 | Sh. Chander Mohan, Ld. DJ-14 LAC, Central, THC | 8595643639 |
| 13. | Satish Prasad Singh EC: 70429278 | Sh. Rakesh Pandit, Ld. DJ CC-13, Central, THC | 8076393661 |
| 14. | Sunita Dua EC: 43933693 | R & I Branch, Central, THC | 9210070837 |

Note:- Non-compliance of the above directions or proceeding on leave shall be viewed seriously.



(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

26174-194
No. _____ Admn-III/HQs/Delhi/2026

Dated, Delhi the 07 MAY 2026

Copy forwarded for information & necessary action to:

1. Personal Office of the undersigned.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.